

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

106. C.P.(IB)-832(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: RK Traders

V/s.

Bhattad Marketing And Distribution Limited

**Appearance:**

For the Operational Creditor: Adv. Sanjay Dubey i/b K. P Tiwari & Co

For the Corporate Debtor: Adv. Diksha Tripathi

SECTION 9 OF IBC, 2016

---

**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Heard the counsel on both sides. **Order is reserved.**

Parties are directed to file their written submissions within 3 days not  
exceeding 3 pages.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)